

CENTRAL ADMINISTRATIVE TRIBUNAL

CALCUTTA BENCH

M.A. 287 of 99

M.A. 323 of 99
(O.A. 685 of 96)

Present : Hon'ble Mr. D. Purkayastha, Judicial Member.
Hon'ble Mr. B.P. Singh, Administrative Member.

Smt. Tapasi Lodh & Ors.

-versus-

Eastern Railway

For the applicants : Mr. B. Mukherjee, counsel.

For the respondents : MR. M.K. Bandyopadhyay, counsel.
Mr. R.M. Roychoudhury, counsel.

Heard on 17.6.99

Order on 17.6.99

O R D E R

D. Purkayastha, JM

Id. Mr. Mukherjee, appearing for the applicants and Mr. R.M. Roychoudhury, appearing on behalf of the respondents submit that interim order granted on 5.6.96 in O.A. No. 685/96 filed by Smt. Tapasi Lodh & Ors. may be modified. Mr. Mukherjee, Id. counsel submits /during the pendency of the stay order in this Tribunal the applicant Nos. 1 and 2 got promotion. But the applicant No.3 could not get promotion since his suitability test was not declared and published by the authority. As a result, the applicant No.3 did not get promotion. Mr. Roychoudhury, Id. counsel for the respondents took the similar view. In view of the aforesaid circumstances, we vacate the stay order dated 5.6.96, as prayed for by the applicant as well as by the respondents by filing separate M.As. Accordingly both the M.As are disposed of. No costs.

W.W.W.
Member (A)

J
Member (J)